

THE ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY

**THE NORTH EAST FRONTIER TECHNICAL UNIVERSITY (NEFTU)
ARUNACHAL PRADESH (AMENDMENT) BILL, 2022**

(TO BE INTRODUCED IN THE LEGISLATIVE ASSEMBLY)

THE NORTH EAST FRONTIER TECHNICAL UNIVERSITY (NEFTU) ARUNACHAL
PRADESH (AMENDMENT) BILL, 2022

A

BILL

to amend the North East Frontier Technical University (NEFTU) Arunachal Pradesh
Act, 2014 (Act No. 11 of 2014)

Be it enacted by the Legislature of Arunachal Pradesh in the Seventy-third Year of the
Republic of India as follows: -

1. **Short title and commencement :** (1) This Act may be called the North East Frontier
Technical University (NEFTU) Arunachal Pradesh (Amendment) Act, 2022.

(2) It shall come into force on the date of its publication in the Official Gazette.

2. **Amendment of Section 14:** In the Principal Act, for the existing entries in clauses (a),
(b), (c), (d), (e), (f) and (g) of section 14, the following shall be *inserted*-

“(a) The Visitor;

(b) The Chancellor;

(c) The Pro-Chancellor;

(d) The Vice-Chancellor;

(e) Pro-Vice-Chancellor;

(f) The Registrar;

(g) The Finance Officer; and

(h) Such other officers as may be declared by the statutes to be authorities and
officers of the University.”

3. **Amendment of Section 16:** In the Principal Act, in sub-section (1) of section 16, the
words “*with the prior approval of the Visitor*” appearing in the last part of the sentence
shall be deleted.

4. **Savings:** Notwithstanding anything contained in this Act, anything done or any action
taken under the provisions of the Principal Act prior to this amendment shall be valid
unless revoked or annulled by the State Government.

FINANCIAL MEMORANDUM

There shall be no financial involvement from the Consolidated Fund of the State for Amendment and for implementation of the North East Frontier Technical University (NEFTU) Act, 2014, as the said University shall is 100% funded and established by the Automobile Society India, D-65, FF-Enclave, IGNOU Road, Nebsarai, New Delhi.

Dated: Itanagar,
the 2022.

(Taba Tedir)
Minister (Education)
Arunachal Pradesh.

STATEMENT OF OBJECTS AND REASONS

WHEREAS, in the **North East Frontier Technical University (NEFTU) Arunachal Pradesh Act, 2014 (Act No. 11 of 2014)**, the provisions with regard to the role of Governor as 'Visitor' has already been provided as desired by the Hon'ble Governor of Arunachal Pradesh vide D.O GOV-AP/EDN/2020/2695, dated 11/03/2021.

AND WHEREAS, the "visitor" has been inserted in the Act as one of the officers of the University which necessitated to amend the North East Frontier Technical University (NEFTU) University Act to maintain uniformity.

Hence, the Bill,

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